NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 997/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: M/s. Care Integrated Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ms. Akshya Bhansali	Advocate ilb Mindspright legal	Autor
2.	Ms. Radhika Toshniwal	Company Secretary	Radhitg

ORDER CSP 997/230-232/NCLT/MB/MAH/2017

Matter is adjourned to 05.01.2018.

Sd

Sd/-M.K. SHRAWAT Member (Judicial)

BHASKARA PANTULA MOHAN Member(Judicial) Date : 15.12.2017